

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 08-04-2026 To 08-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CPAN	502/2026	RABILOCHAN DEOGHARIA Mobile:7003999393 Email:PATHAKRABINDRA15@GMAIL.COM	RABINDRA KUMAR PATHAK	29-04-2026	BETWEEN PAGE 1 AND 2 ORDER ANNEXED
2	CPAN	503/2026	MANOJ KUMAR CHATTERJEE AND ORS. Mobile:7980630060 Email:ATTORNEY.ARJUN@GMAIL.COM	ARJUN SAMANTA	29-04-2026	COURT NO. AND JUSTICE NAME ISSUE
3	CRA (DB)	178/2026	BIREN KARMAKAR @ BIRU DAS @ KATLA DAS Mobile:9830063930 Email:TRINAMITRAKUNDU2013@GMAIL.COM	TRINA MITRA	29-04-2026	APPELLANT NAME NOT MATCHED
4	CRA (SB)	73/2026	BIJOY SHAW Mobile:9830063930 Email:TRINAMITRAKUNDU2013@GMAIL.COM	TRINA MITRA	29-04-2026	ANOTHER APPEAL ALREADY EXIST
5	CRM (A)	1031/2026	MAMATAJ BIBI AND ORS. Mobile:9804639668 Email:ARUPSKYHOT@GMAIL.COM	ARUP KUMAR BHOWMICK	29-04-2026	PETITIONER IDENTITY DISCLOSE
6	CRM (A)	1066/2026	IMAN ALI ANSARI @ IMAM ANSARI AND ANR. Mobile:8442876565 Email:MR.KINGSUK@GMAIL.COM	KINGSUK MONDAL	29-04-2026	ID OF THE PETITIONERS DISCLOSED WHO ARE THE RELATIVE OF THE VICTIM
7	CRM (A)	1070/2026	UTTAM MALI @ UTPAL MALI Mobile:6290181725 Email:ABHINABAMUKHERJEE@GMAIL.COM	ABHINABA MUKHERJEE	29-04-2026	1) ... HONOURABLE CHIEF JUSTICE ADDRESSING AND SPELLING WRONG AT CAUSE TITLE PAGE
8	CRM (A)	1071/2026	KARUNAKAR MOHANTY AND ORS. Mobile:9432886931 Email:SONA0472@GMAIL.COM	SONALI DAS	29-04-2026	1) ... P.S CASE DETAILS NOT MENTIONED PROPERLY (FIR DATE)... 2)..
9	CRM (A)	1073/2026	KARAM ALI MOLLA AND ORS. Mobile:8910759991 Email:KHAN.MS2014@GMAIL.COM	MD SHAKEEL KHAN	29-04-2026	1) ... AGE OF PETITIONER NO. THREE NOT MENTIONED AT CAUSE TITLE PAGE... 2)... HONOURABLE CHIEF JUSTICE ADDRESSING (TO NEXT PAGE)... 3)... B.N.S.S ACT WRONG AT PARAGRAPH ONE ...4)...
10	CRM (A)	1077/2026	MOKARAM HOSSAIN Mobile:9874305473	GOPA BISWAS	29-04-2026	1) ... CLARIFICATION NEEDED REGARDING TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:FIRDOUS2305786@GMAIL.COM			(REJECTION DATE)
11	CRM(M)	850/2026	PETITIONER Mobile:7059105812 Email:AYASHANAJIRN@GMAIL.COM	AYASHA NAJRIN	29-04-2026	1) AS PER STATEMENT IN PARA 2 AND CHARGE SHEET , PETITIONER IS STEP FATHER OF V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PATITIONER AND HIS RELATIVES IDENTITIES PREVIOUS OBJECTION NOT COMPLIED PROPERLY
12	CRM(M)	883/2026	KAMAL MONDAL Mobile:9832242509 Email:KARABIROY@YAHOO.CO.IN	KARABI ROY	29-04-2026	1) VAKALATNAMA NOT BEING ACCEPTED BY LD ADVOCATE ... 2) INITIAL SIGN OF COMMISSIONER OF AFFIDAVIT IS REQUIRED IN PAGE 2, PAGE 4
13	CRM(M)	885/2026	MD KAMALUDDIN MOLLA Mobile:9883675844 Email:BISWAS.1982.RAJA@GMAIL.COM	RAJA BISWAS	29-04-2026	CLARIFICATION NEEDED REGARDING SECTIONS UNDER B.N.S.S. MENTIONED IN PETITION
14	CRM(M)	887/2026	RAHUL DAS Mobile:8282926669 Email:SAMANTA.ASSOCIATES2023@GMAIL.COM	KARUNAMOYEE SAMANTA	29-04-2026	1) AS PER STATEMENT IN PARA 9, PETITIONER AND VICTIM LADY ARE MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITIES ... 2) SIGNATURE OF THE DEPONENT IS REQUIRED ON THE ID CARD COPY
15	CRM (NDPS)	665/2026	NAJIB AKTAR AND ANR. Mobile:9732785868 Email:ARNAB.LLB@GMAIL.COM	ARNAB SAHA	29-04-2026	NDPS CASE YEAR WRONGLY MENTIONED THROUGH OUT THE PETITION
16	CRM (NDPS)	667/2026	ASHADUL KHAN @ MD ASADUL KHAN Mobile:9007108646 Email:MD_KHAIRUL@YAHOO.COM	MOHAMMAD KHAIRUL	29-04-2026	IN 1ST PARA, SUPPRESSION OF PREVIOUS CASE DETAILS VIDE CRM (NDPS)/1748/2025 BEFORE THIS HONBLE HIGH COURT
17	CRM (NDPS)	673/2026	AMIR UDDIN AHAMMED @ AMIR UDDIN AHAMMAD Mobile:9804723473 Email:SHIPROVONKRSEAL@GMAIL.COM	SHIPROVON KUMAR SEAL	29-04-2026	ATTACH DELIVERY REPORT OF EW357664898IN
18	CRR	1568/2026	SHELLY CHAKRABORTY AND ANOTHER Mobile:9830150490 Email:SOUNAKMANDAL321@GMAIL.COM	SOUNAK MANDAL	29-04-2026	PETITIONERS AGE WRONG
19	CRR	1571/2026	BIFAL MANDAL Mobile:9051318155 Email:ADVMANJEETSAHA@GMAIL.COM	MANJEET SAHA	29-04-2026	TRIAL CASE TYPE WRONGLY MENTIONED IN THIS PETITION
20	SAT	97/2026	GAUTAM RAM AND ORS. Mobile:7003780865 Email:TEAMJAC2022@GMAIL.COM	HIRANMOY DEBNATH	29-04-2026	SYNOPSIS AND LIST OF DATES ARE MISSING.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
21	SAT	99/2026	ARABINDA KONER @ KARTICK KONER Mobile:9933184775 Email:ABHRAJYOTI351@GMAIL.COM	JYOTI PRAKASH CHATTERJEE	29-04-2026	LIST OF PAPERS ISSUE
22	WPA	8568/2026	PRATIVA MANNA AND ANR. Mobile:7363051052 Email:PARNASHREESAMANTA1998@GMAIL.COM	PARNASHREE SAMANTA	29-04-2026	PETITIONER NAME SPELLING WRONG IN INITIAL PAGES
23	WPA	8611/2026	DONA SINHA Mobile:9830562730 Email:SGHOSHCHOWDHURY79@GMAIL.COM	SUDIP GHOSH CHOWDHURY	29-04-2026	DISTRICT NAME NOT MENTIONED IN ADDRESS
24	WPA	8638/2026	MURARI MOHAN MONDAL Mobile:8334035470 Email:SOUROVM14@GMAIL.COM	ARIJIT BHUIYA	29-04-2026	POINTS OF LAW PAGE MISSING
25	WPA(H)	34/2026	LILUFA KHATUN Mobile:7003912609 Email:DEYSAHIL18@GMAIL.COM	SAHILI DEY	29-04-2026	1.SUB CATEGORY CODE WRONG (IT IS 126000) 2.DIST WRONG AT PAGE 1 PET. AND AFFIDAVIT IN BOTH COPIES 3. INDEX NOT FILLED UP AT 2ND JUDGES COPY 4. CAUSE TITLE XEROX COPY IS NEEDED